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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No. 115/2003
IN
O.A. No. 814/2002

New Delhi, this the 13th day of May, 2003

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)
HON'BLE SHRI S.K. AGRAWAL, MEMBER (A)

1. S.K. Jain
2. H.A. Kajmi
3. N.C. Walia

All the applicants are working as
Accounts Clerk in CAO Office,
Northern Railway, Baroda House,
New Delhi.

....Applicants
(By Advocate : Shri Yogesh Sharma)

Versus

Ms. Vandana Sharma,
The Chief Account Officer (Admn.),
Northern Railway, Head Quarter Office,
Baroda House, New Delhi.

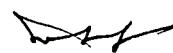
....Respondent

ORDER (ORAL)

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J) :

Shri Yogesh Sharma, learned counsel submits
that he wishes to withdraw Contempt Petition No.115/2003
as the order of the Tribunal in OA 814/2002 has since
been stayed by the Hon'ble Delhi High Court.

2. Noting the above submissions, Contempt Petition
No.115/2003 is dismissed as withdrawn. Notice issued to
the alleged contemnor is accordingly discharged. File
to be consigned to the record room.


(S.K. Agrawal)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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